

WWW.LIVELAW.IN

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) NO. 131 of 2021

=====
NIPUN PRAVEEN SINGHVI
Versus
UNION OF INDIA
=====

Appearance:

MR.VISHAL J DAVE(6515) for the Applicant(s) No. 1
MS. HIRAL U MEHTA(7003) for the Applicant(s) No. 1
for the Opponent(s) No. 1,2
=====

**CORAM:HONOURABLE THE CHIEF JUSTICE MR. JUSTICE
ARAVIND KUMAR
and
HONOURABLE MR. JUSTICE HEMANT M.
PRACHCHAK**

Date : 16/11/2021

**ORAL ORDER
(PER : HONOURABLE THE CHIEF JUSTICE MR. JUSTICE ARAVIND
KUMAR)**

Issue notice.

(ARAVIND KUMAR,CJ)

(HEMANT M. PRACHCHAK,J)

RADHAKRISHNAN K.V.